

the Union territory of Mizoram for the services of a part of the financial year 1978-79, be taken into consideration.

The motion was adopted.

MR. SPEAKER: Now we shall take up clauses.

The question is:

"That clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI H. M. PATEL: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

6.38 hrs.

MIZORAM APPROPRIATION BILL*, 1978

MR. SPEAKER: We now go to the introduction of the Appropriation Bill.

THE MINISTER OF FINANCE (SHRI H. M. PATEL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Mizoram for the services of the financial year 1977-78.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union Terri-

tory of Mizoram for the services of the financial year 1977-78."

The motion was adopted.

SHRI H. M. PATEL: I introduce the Bill. I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Mizoram for the services of the financial year 1977-78, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Mizoram for the services of the financial year 1977-78, be taken into consideration"

The motion was adopted.

MR. SPEAKER: Now we shall take clauses.

The question is:

"That clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title, stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula, and the Title were added to the Bill.

SHRI H. M. PATEL: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

16.41 hrs.

HIGH DENOMINATION BANK NOTES (DENOMINATION) BILL

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I beg to move:

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†Introduced/Moved with the recommendation of the President.